

Navkar Groups Private Limited																
The Public Announcement called for submission of proof of claims from Financial Creditors in Form C as stipulated in Regulation 8, IIR 17/03/2023 the undersigned Interim Resolution Professional has received claims from the following Financial Creditors:																
FINANCIAL CREDITORS - FORM C																
FINANCIAL CREDITORS - FORM C RECEIVED																
Sr. no.	Name	Claimant (Secured/uns secured/contin gent)	Related party of the Corporate Debtor	Identification Number, if any	Liability as per books of accounts	Amount of Claim (Rs.)			Amount of Claim Admitted (Rs.) * see note below			Amount under verification (Rs.)	Voting Share (%) in CoC			
						Total claims by creditors (principal amount) (a)	Total claims by creditors (Interest) (b)	Total claims by creditors (Other Charges) (c)	Total (a+b+c)	Total Claims admitted (principal amount) (a)	Total Claims admitted (Interest) (b)			Total claims admitted (Other Charges) (c)	Total (a+b+c)	
A. Financial Creditors																
1	Piramal Capital & Housing Finance Limited (formerly known as Dewan Housing Finance Corporation Limited)	Secured*	No	U65910MH1984PLC022639		136731188	43,523,091	-	180254279	136,540,812.00	27,188,684	-	163,729,496.00	16,524,783.00	100%	
<b>TOTAL (A)</b>						-	<b>136,731,188</b>	<b>43,523,091</b>	<b>-</b>	<b>180,254,279</b>	<b>136,540,812</b>	<b>27,188,684</b>	<b>-</b>	<b>163,729,496</b>	<b>16,524,783</b>	<b>100%</b>

\* security details: Security Interest:  
1. Exclusive charge by way of registered mortgage of land admeasuring 710.4 sq. mtr. bearing CTS No. 2141, Sant Dyanashwar Marg, Borivali (East), Mumbai -400 066 along with present & future construction there on of Project 'Navkar Heights' being developed on it.  
2. Exclusive charge by way of hypothecation on present and future book debts, outstanding monies, receivables, claims, rights in respect of Plot no. 6, and CTS No. 2141, admeasuring 710.4 sq. mtr. along with residential structure admeasuring 430 sq. mtr. (built-up area) or thereabouts named 'Navkar Heights' situated at Sant Dyanashwar Marg, Borivali (East), Mumbai -400 066  
3. unsold units - carpet area 1474.22 sq. mtr but not limited to, in Project 'Navkar Heights' located at CTS No. 2141, on area admeasuring 710.4 sq. mtr. of thereabouts situated at Odhav Nagar, Sant Dyanashwar Marg, Borivali (East), Mumbai -400 066 (mortgaged to DHFL)  
4. Booked units - carpet area 3024 sq.ft in Project 'Navkar Heights' located at CTS No. 2141, on area admeasuring 710.4 sq. mtr. of thereabouts situated at Odhav Nagar, Sant Dyanashwar Marg, Borivali (East), Mumbai -400 066 (mortgaged to DHFL)  
5. Personal Guarantee: Mr. Sanjay Samant, Mr. Sachin Gosar  
6. The loan principal and interest break-up is not provided in the application filed with NCLT nor in the claim form submitted to IRP. However an excel working sheet basis which the claim has been filed is provided by applicant / claimant and the same is considered for principal and interest amounts as mentioned herein above as per the understanding to the best of our ability. The detailed working has been called upon from the applicant / claimant and the claim has been provisionally admitted as per the amount allowed in the NCLT order of CIRP. The balance claim amount is under verification and details / observations of IRP have been shared with the claimant whereby once the clarification shall be received the claim shall be accordingly considered.